GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 3976 (TO BE ANSWERED ON 17.07.2019)

COMPLAINTS RECEIVED BY CVC/CBI AGAINST PSUs

†3976. SHRI PANKAJ CHAUDHARY:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government/CVC/ CBI has received complaints of various types of irregularities being conducted in Public Sector Undertakings (PSUs);
- (b) if so, the details of the complaints received during each of the last three years;
- (c) whether the Government/CVC/ CBI has received specific complaints against National Textiles Corporation Limited (NTC); and
- (d) if so, the details of the action taken so far by the Government/CVC/CBI on the complaints received in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): As per information received from the Central Vigilance Commission (CVC), the details of total number of complaints, including the complaints relating to Public Sector Undertakings (PSUs), received during the last three years is as under:

Year	No. of complaints received (including brought forward from
	previous year)
2016	51207
2017	26052
2018	33645

In addition, as per information provided by Central Bureau of Investigation (CBI), the details of complaints registered against officials of Public Sector Undertakings (PSUs) during the last three years i.e. 2016, 2017 & 2018 is as under:

Year	No. of complaints
2016	111
2017	92
2018	78

(c) & (d): As per information received from the Central Vigilance Commission (CVC), 49 complaints were received by CVC relating to National Textiles Corporation Limited (NTC) during the years from 2016 to June, 2019. Out of these 49 complaints, one complaint has been sent for investigation and report, 26 complaints have been sent for necessary action to Chief Vigilance Officer of the Organization concerned and 21 complaints have been filed.

In addition, as per information provided by Central Bureau of Investigation (CBI), 6 complaints were registered against officials of National Textiles Corporation Limited (NTC) during the years from 2016 to June, 2019. Out of these 6 complaints, cases have been registered in respect of 2 complaints, Preliminary Enquiry has been ordered in respect of 2 complaints and Departmental Action has been recommended in respect of one complaint.